

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2872
ANSWERED ON:10.02.2014
IMPLEMENTATION OF ENVIRONMENT FRIENDLY PROJECTS
Patil Shri A.T. Nana

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government is implementing Green field and Brown field projects by using environment-friendly processing standards to address the environmental issues in the country;
- (b) if so, the details thereof; State-wise including Maharashtra; and
- (c) if not, the steps taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF ENVIRONMENT & FORESTS (SHRI VEERAPPA MOILY)

(a) ,(b) and (c) Greenfield and Brownfield projects of major developmental sectors and activities in the country, including the State of Maharashtra, are required to obtain prior environmental clearance under the Environmental Impact Assessment (EIA) Notification 2006 and also obtain Consent to Establish and Operate from the State Pollution Control Board concerned so as to meet environmental standards stipulated under various environmental laws. The process of obtaining environmental clearance involves appraisal of technologies and processes which have least impact on the environment.